

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 320
IA-2760/2023, IA-5838/2021

IN
IB-2611(ND)2019

IN THE MATTER OF:

Mr. Dalip Narinder Gupta Sole Proprietor Petitioner/Applicant

Vs.

M/s Shree OM Enterprises Pvt. Ltd. Respondent

Order u/S. 9 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 16.07.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Vikrant Ballav Sharan, Adv. In IA-1574/2024

For the Respondent : Mr. Sunil kumar, Adv. For R-4 in IA-2760/2016, Mr.
Naresh Khanna, Adv. For R-1& 3

For the Liquidator : Mr. Aishwarya Adlakha, Adv.

ORDER

On the request made by Ld. Counsel appearing for the Liquidator, matter adjourned.

List the matter **on 13.08.2024.**

-Sd-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Ajay